

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No.†2248**  
TO BE ANSWERED ON 02.12.2019  
**12TH FIVE YEAR PLAN FOR TSP**

†2248 SHRI NARANBHAI KACHHADIYA

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) the funds sanctioned and allocated under the tribal sub-plans during the last three years and the current year;
- (b) whether the entire funds for TSP under the 12th Five Year Plan have been sanctioned, if not, the time by which the remaining funds are likely to be sanctioned and allocated to the States; and
- (c) whether the sizable portion of this scheme was rendered unutilised which resulted in less allocation of funds in the 12th Five Year Plan for tribal sub-plans?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a):** Details of funds allocated by the Central Government for the welfare of Scheduled Tribes / Tribal Sub-Plan during last three years and current year, as reflected in the Expenditure Profile of relevant Union Budgets, are given as under:

(Rs. in Crore)

Year	Budget Estimate (BE)	Revised Estimate (RE)	Actual
2016-17	24005.39	25602.08	21810.56
2017-18	31919.51	32508.42	31913.72
2018-19	39134.73	41093.33	-
2019-20	52884.82	-	-

**(b) & (c):** Details of allocation of funds for the welfare of Scheduled Tribe / Tribal Sub-Plan by the Central Government during the 12<sup>th</sup> Five Year Plan Period i.e. 2012-13 to 2016-17 at Budget Estimate, Revised Estimate stages alongwith Actuals, as reflected in the Expenditure Profile of Union Budget, are given as under:

(Rs. in crore)

Year	BE	RE	Actual
2012-13	21710.11	18721.33	20184.10
2013-14	24598.39	22029.97	22039.04
2014-15	32386.84	20535.52	19920.72
2015-16	19979.77	20963.17	21216.54
2016-17	24005.39	25602.08	21810.56
<b>Total</b>	<b>122680.5</b>	<b>107852.07</b>	<b>105170.96</b>

Evidently, during 12<sup>th</sup> Five Year Plan Period, Actuals stands at 97.51 % of the allocation of funds at RE stage.

\*\*\*\*\*